

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

119. I.A. 424/2024

I.A. 1663/2023

I.A. 3275/2022

I.A. 507/2021

I.A. 2454/2020

I.A. 1240/2020

IN

C.P.(IB)-4348(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: Dena Bank.

V/s.

Man Tunibox Ltd

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Parties have taken date by consent from the Court Officer, however, did not mark their appearance. At the request of the parties, list on **05.06.2024**.

Sd/-

CHARANJEET SINGH GULATI

Member (Technical)

/RKS/

Sd/-

LAKSHMI GURUNG

Member (Judicial)